

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION No. 3776
TO BE ANSWERED ON 05/04/2023

GUIDELINES FOR ELIGIBILITY OF PMAY (G) BENEFICIARIES

3776. DR. SASMIT PATRA:

Will the Minister of Rural Development be pleased to state:

- (a) details of the guidelines provided by the Centre for the identification of Pradhan Mantri Awaas Yojana-Grameen PMAY-(G) beneficiaries based on their eligibility criteria;
- (b) role of Centre and States in this regard; and
- (c) whether there is any updation in these guidelines by the Centre?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (c) In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to eligible rural households with overall target to construct 2.95 crore pucca houses with basic amenities by March, 2024.

To ensure that assistance is targeted at those who are genuinely deprived, the guidelines provide that the universe of eligible beneficiaries includes all the houseless and households living in zero, one or two room with kutcha wall and kutcha roof (kutcha houses) as per SECC data subject to exclusion process. The exclusion process is given in **Annexure**. Thus identification of beneficiaries under PMAY-G is done on the basis of housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC)-2011. The target of 2.95 crore was arrived at on that basis. The auto generated priority list of households from SECC, 2011 database was provided to the States/Union Territories for conducting verification by Gram Sabhas followed by an appellate process. The number of eligible beneficiaries thus made available through SECC database currently stands at 2.08 crore (approx.) and there is gap of 87 lakh beneficiaries (2.95-2.08).

To achieve the gap of 87 lakh houses under PMAYG, Awaas+ survey was conducted during January, 2018 to March, 2019 by the respective State/UT Governments to identify those beneficiaries which claimed to have been left out under the SECC 2011 survey and thus an additional list of potential beneficiaries was prepared. The Awaas+ list was also subjected to exclusion criteria followed by verification by Gram Sabhas and appellate process thereafter. Earlier, the guidelines only provided for identification of beneficiaries from SECC 2011, however, in order to fill the gap between overall target of PMAY-G and beneficiaries available through SECC 2011, Awaas+ survey data is being utilized.

Statement in reply to parts (a) to (c) of Rajya Sabha Unstarred Question No. 3776 to be answered on 05.04.2023 regarding “Guidelines for Eligibility of PMAY (G) Beneficiaries”

Exclusion Process under PMAY-G:

Step 1: Exclusion of pucca houses- All households living in houses with pucca roof and/or pucca wall and households living in houses with more than 2 rooms are filtered out.

Step 2: Automatic Exclusion– From the remaining set of households, all households fulfilling **any one of the 13 parameters listed below are automatically excluded:** -

1. Motorised two/three/four-wheeler/ fishing boat
2. Mechanised three/ four-wheeler agricultural equipment
3. Kisan Credit Card with credit limit of Rs.50,000 or above
4. Household with any member as a Government employee
5. Households with non-agricultural enterprises registered with the Government
6. Any member of the family earning more than Rs.10,000 per month
7. Paying income tax
8. Paying professional tax
9. Own a refrigerator
10. Own landline phone
11. Own 2.5 acres or more of irrigated land with at least one irrigation equipment
12. 5 acres or more of irrigated land for two or more crop seasons
13. Owning at least 7.5 acres of land or more with at least one irrigation equipment

CRITERIA FOR AUTOMATIC INCLUSION

1. Households without shelter
2. Destitute / living on alms
3. Manual scavengers
4. Primitive Tribal Groups
5. Legally released bonded labourer
